DDITIONAL SESSIONS JUDGE: SFTC (WEST)-01; DELHI

State Vs. Tarun @ Tushar Jain

FIR No.: 95/18

PS. : Bara Hindu Rao

U/s: 376/364(c)/506/328/384 IPC

THROUGH CISCO WEB EX

30.06.2020

Present: Sh. Subhash Chauhan, Ld. Addl. PP for the State (through

Cisco Web Ex.)

Sh.A.P.Singh, Ld. Counsel for the accused/applicant (through

Cisco Web Ex)

Ms. Aarti Pandey Ld. Counsel from DCW. (through Cisco Web

Ex).

Sh. Ankur Gupta, Ld. Counsel for the complainant with

complainant (through Cisco Web Ex).

SI Priyanka from PS Bara Hindu Rao (through CISCO Web Ex.)

I.A. No. 02/20

Arguments on interim bail application heard. Put up for orders on

01.07.2020 at 2:00 pm.

(Ankul Jain)
Addl. Sessions Judge (SFTC-01) West
Delhi: 30.06.2020

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State Vs. Satbir Singh Ratti FIR No.: 495/17

PS.: Paschim Vihar (West) U/s: 376/506 IPC

THROUGH CISCO WEB EX

Fresh bail application filed. It be checked and registered and taken up for hearing in terms of Circular No. 16-DHC/2020 dated 13.06.2020 of Hon'ble High Court of Delhi and No. NIL/Misc./GAZ/DJ-West/2020 dated 14.06.2020.

Sh. Subhash Chauhan, Ld. Addl. PP for the State (through Present:

Sh. Maninder Singh, Ld. Counsel for accused along with Ms. Aekta Vats, Ld. Counsel for the accused/applicant (through Cisco

Ms. Aarti Pandey Ld. Counsel from DCW. (through Cisco Web Ex) along with complainant.

I.A. NO.: 04/20

Ld. Addl. PP for the state accepts notice on behalf of the state.

Reply on behalf of the IO filed.

Issue notice to the complainant through IO in terms of the practice directions of the Hon'ble High Court of Delhi for 06.07.2020. IO is also directed to verify the facts as stated in the application. The conduct report of the accused be also called from the concerned Jail.

Put up on 06.07.2020.

(Ankur Jain)
Addl. Sessions Judge (SFTC-01) West Delhi: 30.06 2020

State Vs. Vineet Kumar

FIR No.: 69/16

PS.: Ranhola

U/s: 323/364/365/376(d)/506/34 IPC

THROUGH CISCO WEB

30.06.2020

Fresh bail application filed. It be checked and registered and taken up for hearing in terms of Circular No. 16-DHC/2020 dated 13.06.2020 of Hon'ble High Court of Delhi and No. NIL/Misc/GAZ/DJ-West/2020 dated 14.06.2020.

Sh. Subhash Chauhan, Ld. Addl. PP for the State (through Present.

Cisco Web Ex.) Sh.Lal Singh Thakur, Ld. Counsel for accused/applicant

(through Cisco Web Ex)

Ms. Aarti Pandey Ld. Counsel from DCW. (through Cisco Web

Ex).

I.A. No. /04/20

Ld. Addl. PP for the State accepts the notice on behalf of the

state

Notice be also issued to the IO who shall ensure the presence of the complainant in terms of the practice directions of the Hon'ble High Court of Delhi.

Put up for hearing on 07.07.2020. Medical record as well as conduct report of the accused be called from the concerned jail for the said date.

(Ankur Jan) (SFTC-01) West Addl. Sessions Judge Delhi 30 06 2020

State Vs. Shahid

FIR No.: 609/15 PS.: Khayala

U/s: 376(d)/302/394/34/120(d) IPC

THROUGH CISCO WEB EX.

30.06.2020

Fresh bail application is filed. It be checked and registered. Application taken up for hearing in terms of Circular No. 16-DHC/2020 dated 13.06.2020 of Hon'ble High Court of Delhi and No. NIL/Misc./GAZ/DJ-West/2020 dated 14.06.2020.

Present:

Sh. Subhash Chauhan, Ld. Addl. PP for the State (through

Sh. Dinesh Malik, Ld. Counsel for accused/applicant (through

Ms. Aarti Pandey Ld. Counsel from DCW. (through Cisco Web

I.A. NO.: 08/20

Ld. Addl. PP for the state accepts notice on behalf of the State.

Issue notice to the complainant through IO in terms of the

practice directions of the Hon'ble High Court of Delhi for 07.07.2020.

(Ankur Jain) Addl. Sessions Judge (SFTC-01) West Delhi: 30. 06.2020

State Vs. Zakir

FIR No.: 47/20

PS.: Paschim Vihar (West)

U/s: 376/506 IPC

THROUGH CISCO WEB EX.

30.06.2020

Fresh bail application filed. It be checked and registered and taken up for hearing in terms of Circular No. 16-DHC/2020 dated 13.06.2020 of Hon'ble High Court of Delhi and No. NIL/Misc./GAZ/DJ-West/2020 dated 14 06 2020.

Present:

Sh. Subhash Chauhan, Ld. Addl. PP for the State (through

Cisco Web Ex.)

Sh. Manoj Kumar, Ld. Counsel for accused/applicant (through

Cisco Web Ex)

Ms. Aarti Pandey Ld. Counsel from DCW. (through Cisco Web

Fx)

I.A. No. 01/20

Ld. Addl. PP for the state accepts notice on behalf of the State.

Reply on behalf of the IO filed.

Issue notice to the complainant through IO in terms of the

practice directions of the Hon'ble High Court of Delhi for 09.07.2020.

(Ankur Jain) Addl. Sessions Judge (SFTC-01) West

Delhi: 30.06.2020

State Vs. Naveen Goyal

FIR No.: 334/19

PS.: Nangloi

U/s: 376(d)/328/506/34 IPC

THROUGH CISCO WEB EX

30.06.2020

Fresh bail application filed. It be checked and registered and taken up for hearing in terms of Circular No. 16-DHC/2020 dated 13.06.2020 of Hon'ble High Court of Delhi and No. NIL/Misc./GAZ/DJ-West/2020 dated 14.06.2020.

Present:

Sh. Subhash Chauhan, Ld. Addl. PP for the State (through

Cisco Web Ex.)

Sh. Sanjiv Kumar, Ld. Counsel for the accused/applicant

(through Cisco Web Ex)

Ms. Aarti Pandey Ld. Counsel from DCW. (through Cisco Web

Fx)

Complainant in person (through Cisco Web Ex)...

I.A. NO. 05/20

Reply on behalf of the IO filed. Complainant submits that her advocate is unable to join the meeting. She requests that meeting be rescheduled. Put up at 12:30 pm. Ahlmad is directed to sent the fresh link.

(Anthur Jain)
Addl. Sessions (Lydge (SFTC-01) West Delhi: 3).06.2020

At 12:30 pm.

Present: Sh. Subhash Chauhan, Ld. Addl. PP for the State (through Cisco Web Ex.)

Sh. Sanjiv Kumar, Ld. Counsel for the accused/applicant (through Cisco Web Ex)

Ms. Aarti Pandey Ld. Counsel from DCW. (through Cisco Web Ex).

Sh. Aman Goyal, Ld. Counsel for the Complainant (through Cisco Web Ex) with complainant.

Arguments on interim bail heard. Put up for order on 02.07.2020.

(Ankur Jain)
Addl. Sessions Judge (SFTC-01) West
Delhi: 30.06.2020